

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.192 of 2012

Dated : 10th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Trading Company Ltd. Appellant(s)

Versus

**Maharashtra State Electricity Distributon
Co. Ltd. & Anr.Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri

**Counsel for the Respondent(s): Mrs. Madhavi Divan with Mr. Kiran
Gandhi & Ms. Ramni Taneja for R-1.
Mr. Buddy A. Ranganadhan &
Ms. Richa Bharadhwaja for R-2.**

ORDER

We have heard the learned counsel for all the parties.

Written submissions have been filed by all the parties after serving copy
on the other side.

Judgement is reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson